GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1519 ANSWERED ON:04.03.2015 TRANSFER OF PROPERTIES Meena Shri Harish Chandra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether some of the properties in prime locations in Delhi have been transferred unlawfully to Delhi Wakf Board;
- (b) if so, the details thereof;
- (c) the details of steps taken or proposed to be taken by Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a): No, Madam.
- (b & c): Questions do not arise in view of the reply at 'a' above.